

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 2827  
TO BE ANSWERED ON 20.03.2017**

**EMPLOYEES IN ADHOC BASIS IN PSUs**

**†2827. SHRI HARINARAYAN RAJBHAR:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the total number of employees who have rendered their services in Public Sector Undertakings (PSUs) on ad-hoc basis for more than 20 years;**
- (b) the steps taken by the Government to better the future of these employees;**
- (c) whether any pension related demand has been made by the labourers who have worked for so long; and**
- (d) if so, the details thereof along with the action taken by the Government thereon?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

- (a): Such statistics is not maintained centrally.**
- (b): The ad-hoc employees working in Public Sector Undertakings are eligible for Social Security benefits. Their interests have been protected under various labour laws, strict implementation of which is ensured by issuing directions/instructions from time to time.**
- (c): No such demand has been received in this Ministry.**
- (d): Does not arise in view of reply to part (c) of the question above.**

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